

COMPETITION APPELLATE TRIBUNAL**Dated : 19th January, 2017****NOTICE**

Take Notice that the matter listed for hearing on **23-01-2017** will now be taken up on the date indicated below:-

S.No.	Case No.	Name of the parties	Date of hearing	Next date of hearing
1.	I.A.No.176/2016 (For modification of order dt. 21-11-2016) In Appeal No.55/2016	JK CEMENT LIMITED VERSUS COMPETITION COMMISSION OF INDIA AND ANOTHER	23-01-2017	25-01-2017
2.	RTPE 89/2001	SUNEJA TOWER -II FLAT OWNERS WELFARE ASSOCIATION (Regd.) AND OTHERS VERSUS SUNEJA TOWERS (P). LTD. AND OTHERS	23-01-2017	31-01-2017

(Court Master)